

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3104  
ANSWERED ON:27.07.2009  
PENDING INDUSTRIAL PROJECTS  
Rawat Shri Ashok Kumar

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of States whose industrial projects are pending with the Government for approval, as on date;
- (b) the State-wise details of the projects especially in backward and rural areas and the date since the said projects are pending;
- (c) the estimated cost of the said projects, Statewise;
- (d) the reasons for delay in regard to taking a final decision on the said projects; and;
- (e) the time by which a final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e): No Industrial projects of the State Governments are pending approval by this Ministry/Department. However, the entrepreneurs desirous of setting up of industries are granted industrial licence under the Industries (Development and Regulation) Act, 1951 in respect of five licensable industries. Under the delicensed sector, the entrepreneurs are required to file Industrial Entrepreneur Memorandum (IEM) to the Secretariat for Industrial Assistance (SIA) of this Department. The disposal of the Industrial Licence applications, is a continuing process.